

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 158 OF 2024**

IN THE MATTER OF:

News Item titled “Soil dumping: Umiam river cries for help” appearing in the shillontimes.com dated 26.05.2024.

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Filed on: 27.01.2026
New Delhi

Filed by

Enatoli

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO.158/2024

IN THE MATTER OF:-

News Item titled "*Soil dumping: Umiam river cries for help*" appearing in the shillongtimes.com dated 26.05.2024

**AFFIDAVIT ON BEHALF OF RESPONDENT NO.1-
MEGHALAYA STATE POLLUTION CONTROL BOARD
(MSPCB) IN COMPLIANCE OF ORDER DATED 17.12.2025**

I, **Dr. George Hagi Chyrmang**, s/o (L) D. Kyndiah, aged about 44 years, having office at Lumpynggad, Shillong, Meghalaya, 793014, do hereby solemnly affirm and declare as under :-

1. That I am presently posted as the Member Secretary of the Meghalaya State Pollution Control Board (MSPCB), and as such in my official capacity, I am well conversant with the facts and records of the case and hence competent and authorized to swear this affidavit on behalf of MSPCB, hereinafter referred to as the 'Board'.
2. That the present affidavit is being filed in compliance of the order dated 17.12.2025 passed by this Hon'ble Tribunal, whereby

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong



27
Instrument No. 27/1/26
Date:

Respondent No. 1 was directed to place on record the Joint Inspection Report.

3. That the Joint Inspection Report, inter-alia, records that the stream bank is presently free from construction debris and earthen overburden, which is consistent with the findings of the earlier inspection. It further records that the existing retaining walls are intact and that the additional retaining walls along the concerned stretch are nearing completion. It is also noted that the said retaining walls are being constructed using reinforced concrete and stone masonry, which appears to be adequate for the purpose of slope stabilization.

(A copy of inspection report is marked and annexed as Annexure R/1.)

4. I say that the facts stated in the above paras are true and correct to the best of my knowledge and information.

Date: 27.01.2026

Place: Shillong

Identified by:-

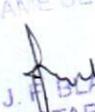

(Miss. P. S. Barah)
(Advocate)



DEPONENT
MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong



SOLENNY AFFIRMED BEFORE ME THIS DAY ON 27/1/26 THE DEPONENT IS IDENTIFIED BY PS-Barah I CERTIFY THAT THE CONTENTS OF THE AFFIDAVIT ARE READ ORDER AND EXPLAINED TO THE DEPONENT WHO VERIFIED THE SAME BEFORE ME


J. F. BLAH
NOTARY
East Khasi Hills District
Government of Meghalaya

VERIFICATION

I, **Dr. George Hagi Chyrmang**, aged about 44 years, serving as Member Secretary, Meghalaya State Pollution Control Board (MSPCB), Respondent No. 1, having office at Lumpyngngad, Shillong, Meghalaya, 793014, do hereby state that I have submitted this Affidavit on solemn affirmation and oath. I have verified that the facts are true to the best of my personal knowledge and belief. I have not suppressed any material fact known to me and relevant to this matter.

Date: *27.01.2026*

Place: *Shillong*



DEPONENT

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

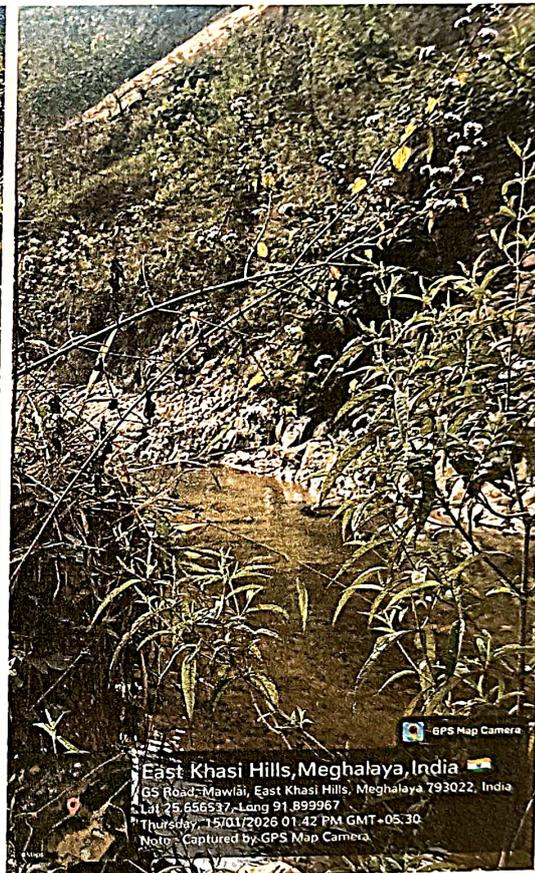
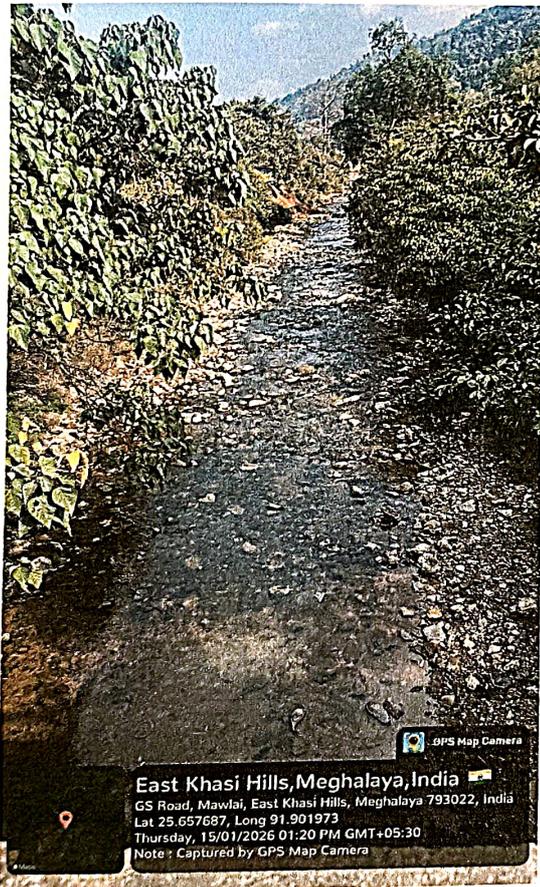


INSPECTION REPORT

A joint inspection was conducted on 15th January 2026 by M S Tiewsoh, Environmental Engineer, Meghalaya State Pollution Control Board and E N Marak, MCS, Assistant Commissioner, Nongpoh, Ri-Bhoi District. The purpose was to reassess the remedial measures undertaken at M/s Oriental Star Luxury Resort construction site adjacent to Wah Lwu stream which is a tributary to Umiam River in Ri-Bhoi District.

Status of Dumped Material

- **Finding:** The stream bank remains clear of construction debris and earthen overburden, consistent with the findings of the previous inspection. No new dumping of soil or boulders was observed along the stream stretch. Further the water downstream is clear of any mud or boulder.



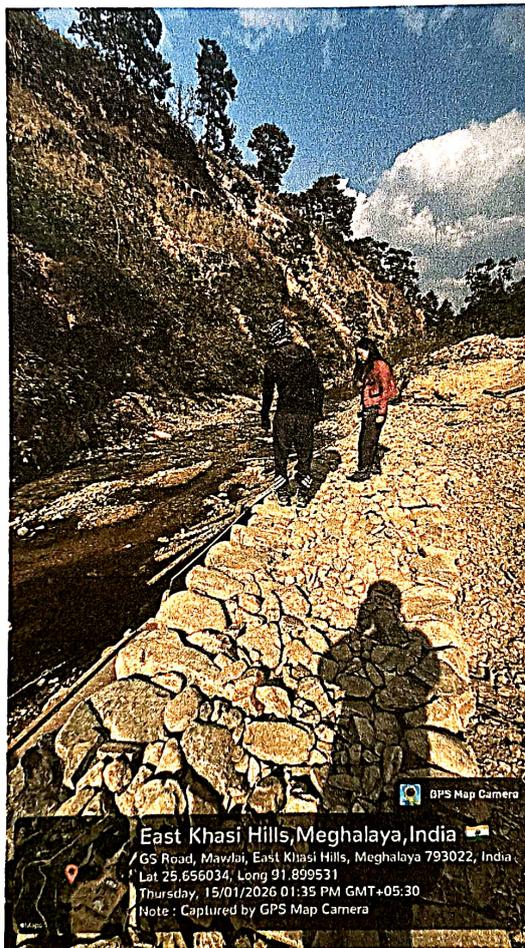
Retaining Walls

- The existing retaining wall at GPS 25°39'23.82"N 91°54'0.37"E remains intact and stable.
- Additional retaining walls along the stream stretch are nearing completion. Only concrete finishing works remain outstanding.

- The construction methodology using reinforced concrete and stone masonry continues to appear adequate for long-term slope stabilization and erosion control.

Overall Erosion and Sediment Control

- The site demonstrates sustained compliance with soil conservation and sediment control norms.
- The ongoing completion of retaining walls is expected to further mitigate erosion and siltation risks to Wah Lwu stream, particularly during rainfall.
- The Proprietor of M/s Oriental Star Luxury Resort has informed that all remaining concrete works will be completed within the next four weeks.



S.K.
M/S Tiewsoh,
Environmental Engineer,
Meghalaya State Pollution Control Board.

Environmental Engineer,
Meghalaya State Pollution
Control Board, Shillong

Marak
Esther Ngurlienmoi Marak, MCS,
Assistant Commissioner,
Nongpoh, Bhoi District,
Assam



amit singh <semasingh.office@gmail.com>

OA/158/2024/EZ (Earlier O.A. No. 731/2024/PB) News Item titled "Soil dumping: Umiam river cries for help" appearing in thehillongtimes.com dated 26.05.2024

1 message

amit singh <semasingh.office@gmail.com>

Tue, Jan 27, 2026 at 9:15 PM

To: moef@nic.in, malika.cpcb@sapportgov.in, ngtjudicial-kolkata@gov.in

Dear Sir, /Madam

Kindly Find attached scanned copy Affidavit being e- filed on behalf of Meghalaya State Pollution Control Board, which is being served in advance copy as proof of service.

Thanking you.
Best Regards,
Ms.K.Enatoli Sema

(Clerk)
Rahul Mo. 7503630697

--

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